

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(24) C.P. -1206/252(1)/(MB)/2018

CORAM:

Present :SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 17.07.2018

NAME OF THE PARTIES: Westfield Trading (India) Pvt. Ltd.  
V/s  
ROC, Mumbai

SECTION OF THE COMPANIES ACT : 252(1)

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**ORDER**

1. The Learned Representatives of the Petitioner is present.
2. The matter is adjourned to **29.08.2018**.

SD/-

**M.K. SHRAWAT.**  
**Member (Judicial)**

**17.07.2018.**  
Aah/HHS/Suresh